

**ENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 3872/2017

New Delhi, this the 6th day of November, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Rajat Kumar Agarjee
Aged about 22 years,
S/o Sh. Muneem Kr. Sharma
R/o H. No. 158, Murli Vihar Colony,
Shahganj, Agra (UP) 282010
(Group 'C')
(Candidate toward CGLE-2016) ...Applicant

(By Advocate : Mr. Ajesh Luthra)

Versus

1. Union of India,
Through its Secretary,
Department of Personnel & Training,
Ministry of Personnel, Public Grievance & Pension,
North Block, New Delhi.
2. Staff Selection Commission,
Through its Chairman (Head Quarter),
Block no. 12, CGO Complex,
Lodhi Road, New Delhi-110504. ...Respondents

(By Advocate : Mr. Saurav Arora)

O R D E R (O R A L)

Hon'ble Mrs. Jasmine Ahmed, Member (J) :

Learned counsel for the applicant states that the O.A No. 1413/2015 filed by Ms. Kritika Raj was allowed by this Tribunal vide order dated 07.12.2015. The order of this Tribunal was challenged before the Hon'ble High Court in W.P. (C) No. 4519/2016 decided on 19.05.2016 and the Hon'ble High Court upheld the judgment passed by this Tribunal. The order of the Hon'ble High Court was challenged before the Hon'ble

Apex Court and the Hon'ble Apex Court has also dismissed the SLP filed by the respondents vide its order dated 20.01.2017.

2. Counsel for the applicant states that the issue is completely similar in nature. Accordingly, he states that this matter can also be disposed of in the light of the judgment passed in the case of Kritika Raj as upheld by the Hon'ble High Court and Apex Court and if the facts and circumstances are found similar, then, the same benefits may be extended to the applicant.

3. Accordingly, the respondents are directed to examine the case of the applicant in the light of the judgments referred above and if the facts and issues are found to be similar, the similar benefits be extended to the applicant within a period of three months from the date of receipt of a certified copy of this order.

4. With the above direction, the O.A stands disposed of. No costs.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

/Mbt/